

Sl. No.	Name of the State	Number	Investment
20.	Chhattisgarh	147	45025
21.	Jharkhand	9	306
22.	Uttarakhand	63	4932
23.	Telangana	207	23081
24.	Chandigarh	3	321
25.	Dadra and Nagar Haveli	42	1826
26.	Delhi	23	337
27.	Goa	13	1080
28.	Puducherry	11	610
29.	Daman and Diu	10	370
GRAND TOTAL		3088	480431

Expansion of 'Start-up India' programme

†1034. DR. SANJAY SINH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has decided to expand the 'Start-up India' programme into rural areas of the country, the details thereof;

(b) the details of norms adopted in the selection of areas for this purpose;

(c) the details of areas so identified in Assam and Uttar Pradesh; and

(d) the number of start-ups granted financial aid since the inception of this scheme and scheme-wise/State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) The Government of India through Startup Action Plan intends to accelerate spreading of the startup movement:

- From digital/technology sector to a wide array of sectors including agriculture, manufacturing, social sector, healthcare, education, etc.; and
- From existing tier 1 cities to tier 2 and tier 3 cities including semi-urban and rural areas.

(b) As the Action Plan intends to spread the startup movement pan India, no norms have been adopted in the selection of areas for this purpose.

† Original notice of the question was received in Hindi.

To provide handholding support to Startups and augment the number of incubators so that startups across the country can avail the facilities under the Startup India Action Plan, the following steps have been taken:-

- (i) **Startup India Hub:** Startup India Hub has been set up to resolve queries and provide handholding support to Startups. To seek clarifications pertaining to Certificate of Recognition as a “Startup”, Certificate of Eligibility to avail tax benefits, information on incubators or funding, one can get in touch with the Hub on Toll-Free number: 1800115565 or email: iddipp-startups@nic.in. Dedicated professionals are handling over 200 queries per day. DIPP has requested State Governments and administration of Union Territories to set up hub as well as incubators to help Startups during various stages of their life cycle.
- (ii) **Startup Recognition:** Till date (18.7.2016), 728 applications have been received for Startup Recognition. Out of them, 180 applications are complete and are recognised as a startup by DIPP. For remaining applications, Startup India Hub provides handholding support to facilitate recognition of more and more Startups.
- (iii) Chief Secretaries of all States and Administrators of all Union Territories have been requested to partner with DIPP in taking the Startup India initiative forward.
- (iv) Top 50 companies in India have been requested to contribute towards strengthening the incubation facilities in the country through their Corporate Social Responsibility (CSR) initiatives.
- (v) List of recognized incubators has been augmented to provide more avenues to Startups to obtain mentoring support. 20 industry bodies and organisations have been recognized by DIPP who will assess the innovative nature of Startups and provide certificates to enable them to get recognition from DIPP.
- (vi) For incubators to get recognition by Government of India a module to recognize incubators has been launched. This will allow them to issue recommendation letters to Startups.

(c) Does not arise.

(d) A ‘Fund of Funds’ (FFS) of INR 10,000 crores for Startups has been established which shall be managed by SIDBI. The fund will invest in SEBI registered Alternative Investment Funds (AIFs) which, in turn, will invest in Startups. Till date, SIDBI has committed investment in 6 AIFs under FFS. Thus, this fund will act as an enabler to attract private capital in the form of equity, quasi-equity, soft loans and other risk capital for Startups.